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18.	Bangalore Marines Limited
19.	Maharaja Fisheries Limited
20.	Nekkanti Seafoods Limited
21.	Sindhu Shivathi Fisheries P. Limited
22.	Pron Magnate Pvt. Limited
23.	Indexport Limited
24.	Noorsons Fisheries Pvt. Limited
25.	Olympic Marine
26.	Dana Shipping Limited
27.	Seagull Seafoods Limited
28.	Cholamandal Shipping Pvt Limited
29.	Southern Sea Crafts Pvt. Limited
30.	Bali Cold Storage Pvt Limited
31.	Delta Proteins Pvt Limited
32.	Kakatiya Sea Foods
33.	Leo Seafoods Pvt Limited
34.	Coral Seafoods Pvt Limited
35.	Shah Sea Foods Pvt Limited
36.	Blue Chrome Pvt Limited
37.	Vajra Marines Limited

Prosecutions Against Tax Dodgers in Rajasthan

5727. CH. JAGDEEP DHANKHAR: Will the Minister of FINANCE be pleased to state:

(a) the number of prosecutions launched in Courts against tax dodgers in Rajasthan;

(b) whether there is any quota prescribed for such prosecutions by various authorities; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) During the period 1.1.89 to 31.3.90, 52 prosecutions under the Central Excises and Salt Act, 1944 and 20 prosecutions under the Customs Act, 1962 were launched against tax evaders in Rajasthan.

During 1.4.89 to 31.3.90, 13 prosecutions were launched in 9 cases under the Income Tax Act against tax evaders in Rajasthan.

(b) No, Sir.

(c) In view of reply to part (b), question does not arise.

Equity Capital of MITCO

5728. SHRI A. K. ROY: Will the Minister of COMMERCE be pleased to state:

(a) the Equity Capital of MITCO (Mica Trading Corporation) at the starting of the company and its sale;

(b) the Equity Capital of MITCO at present and its annual sale in 1989-90;

(c) whether there has been no increase

in the Equity Capital while the sale value has increased; and

(d) if so, the steps taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Equity Capital of MITCO (Mica Trading Corporation of India Ltd.) and its turnover in 1974-75 when MITCO commenced operations were Rs. 50 lakhs and Rs. 1701.50 lakhs respectively.

(c) The Equity Capital of MITCO and its turnover during 1989-90 are Rs. 807.63 lakhs and Rs. 3065.00 lakhs respectively.

(c) No, Sir.

(d) Does not arise.

T. V. Transmitters Commissioned in Kerala During 1988 and 1989

5729. **SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places where T. V. transmitters have been commissioned in Kerala during 1988 and 1989, separately;

(b) the details of their capacity;

(c) whether Government propose to commission any more low power T. V. transmitters in Kerala during the current year; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Three low power (100 W) TV transmitters, one each at Kasargod, Mallapuram and Kalpetta, were commissioned in Kerala in 1988. Seven low

power (100 W) TV transmitters one each at Trichur, Pathanamthitta, Idukki, Kayamkulam, Changanacherry, Shoranur and Tellicherry were commissioned into service in Kerala during 1989.

(c) and (d). Doordarshan's Annual Plan for the year 1990-91 includes establishment of additional TV transmitters in the country, the locations of which depend on inter-se priority for extension of TV Service to the uncovered part of the country.

Loans advanced by Banks to Small Farmers

5730. **SHRI HET RAM:**
SHRI MADHAVRAO SCINDIA:

Will the Minister of FINANCE be pleased to state:

(a) the total lendings of public sector banks as on date of annual closing bank-wise, during last three years and the share of lendings to small farmers with details of number of accounts, amount outstanding for each bank during the period;

(b) whether Government have issued any instructions to public sector banks regarding fixation of any target amount/number of accounts for lending to small farmers in any given year; and

(c) if so, the details thereof and the steps being taken by Government to increase the ratio of lending to small farmers?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The present data reporting system does not generate the information in the manner asked for. However, the total outstanding advances of public sector banks and details of number of accounts and amounts outstanding in respect of small/marginal farmers and agricultural